

(b) During the current year, an amount of Rs. 499.03 crores has been allocated.

Reimbursement pending with the D.G.H.S.

4177. SHRI G. Y. KRISHNAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of representations made to the Director-General Health Services (DGHS) by the CGHS beneficiaries for the reimbursement of some Essential medicines prescribed by the Specialists and purchased by them from the market in view of the fact that the locally manufactured tablets were contaminated and sub-standard as earlier supplied by the CGHS Dispensaries in the capital, during the period when the CGHS doctors went on strike toward the end of 1991; and

(b) how much time the DGHS is likely to take a decision thereon and reasons for not expediting the matter, despite series of representations made to him by the aggrieved persons?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) and (b) During the strike period, no complaint regarding sub-standard quality of medicines supplied by CGHS dispensaries has been received.

Upgradation of medical facilities for Govt. Medical College, Amritsar

4178. SHRI JAGIR SINGH DARD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether some schemes for upgradation of medical facilities for Government Medical College, Amritsar, under Central assistance scheme, have been sent to the Punjab Government for approval; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) and (b) Central Government have no scheme for upgradation of medical colleges in the States.

Re-opening of CGHS Dispensary No. 26 in Palam Colony

4179. SHRI SARADA MOHANTY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the answer to Unstarred Question 3374 given in the Rajya Sabha on 16th December, 1992 and state:

(a) whether the building for CGHS Dispensary No. 26 in Palam Colony has since become available;

(b) if not, the reasons therefor;

(c) by when the dispensary is likely to be functional again at Palam Colony;

(d) whether it is a fact that there are no homoeopathic and Ayurvedic dispensaries in Palam Colony; and

(e) if so, whether Government propose to open these dispensaries there and, if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) to (c) A suitable building in the complex of the Public Health Centre at Palam Colony, has been taken over by CGHS for Dispensary No. 26: the Dispensary in this place will become operational soon after the repair/renovation work is completed.

(d) Yes, Sir.

(e) No such proposal is under consideration.